

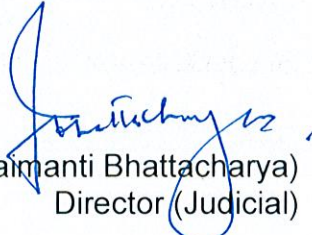
F. No. J-11017/13/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2024

ORDER

The President is pleased to accept the resignation of **Shri Ayush Agrawal**, Central Government Standing Counsel for High Court of Delhi, with effect from 5th April, 2024.

2. Consequently, the name of Shri Ayush Agrawal, Advocate occurring at serial number 7 in List-'A' in this Department's Order No. J-11017/26/2023-Judicial dated 13.03.2024, stands deleted.
3. Hindi version of this order will follow.


(Haimanti Bhattacharya)
Director (Judicial)

Copy for information (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/PSO to AS (RSV)/Sr. PPS to AS (ARR)/ PSO to JS&LA (SA) / PSO to JS (SSD) / PSO to JS (AKA)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court) Section, New Delhi.
6. The Registrar, High Court of Delhi.
7. Cash (LA) Section, Department of Legal Affairs with request to stop the payment of retainership fee to Shri Ayush Agrawal, Advocate w.e.f. 05.04.2024.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. Shri Ayush Agrawal, Advocate.
10. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
11. Hindi Section, Department of Legal Affairs, for translation of this order.
12. Office/spare copies.


(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in